## GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:230 ANSWERED ON:21.07.2015 Functioning of ALIMCO Vasava Shri Parbhubhai Nagarbhai

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details with regard to the usage of artificial limbs in the country during the last two years;
- (b) whether any financial irregularities have been reported in the Artificial Limbs Manufacturing Corporation of India (ALIMCO) and if so, the details thereof; and
- (c) whether the Government proposes to set up some new units of ALIMCO in the country, particularly in Gujarat and if so, the details thereof?

## **Answer**

## MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHANPAL GURJAR)

- (a) Artificial Limbs Manufacturing Corporation of India (ALIMCO) is providing artificial limbs to the Upper and Lower amputees. The Corporation has provided fabricated items to 18,999 and 11,734 beneficiaries during 2013-14 and 2014-15 worth Rs.13.17 crore and Rs.9.95 crore respectively. ALIMCO has signed two agreements with M/s. Ottobock Health Care India Pvt. Ltd. for Technical and Consultancy Service and Transfer of Technology (ToT) for mass manufacturing of new generation prosthetic and orthotic devices for Persons with Disabilities in the country at affordable price. M/s. Motivation India has also agreed for ToT to ALIMCO for various models of WHO Manual Wheelchairs.
- (b) No Sir. As per the Comptroller and Auditor General Audit Reports for the year 2012-13 and 2013-14 no financial irregularities have been reported. No financial irregularity has been reported by the Statutory Auditors in the Statutory Audit Report for the year 2014-15.
- (c) Construction of Unit-II adjoining to the existing Plant at Kanpur and a new unit at Ujjain, Madhya Pradesh form part of the modernization Plan of ALIMCO. There is no proposal at present to set up any Unit of ALIMCO in Gujarat.